

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 617
139/241- 242/ND/2022**

IN THE MATTER OF:

Mr. Rishipal Singh and Ors.

...APPLICANT

Vs.

M/s. Shani Corporation Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 19.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

**:Ms. Himanshi Biht, Proxy
counsel for the Petitioner No. 2**

For the Respondent

**:Mr. Anirudh Wadhwa, Sougat
Mishra, Bhargav Thali, Adv**

ORDER

Due to paucity of time, matter is adjourned to **17.02.2023**.

**Sd/-
(COURT OFFICER)**